

Securities Appellate Tribunal
 IN THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Ms.MeeraSwarup,Tech.Member
 CORAM- PRESIDING OFFICER/TECHNICAL MEMBER
 CIVIL CAUSE LIST OF DATE :19/07/2023

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION1907-AT11A.M.-11.05A.M.

173-ADMISSION-CODE-INVESTMENTTIPS -11.05AM

1	SEBI Appeal	617/2023	MOHAN LAL AGRAWAL AND ANR Vs. SEBI	GRV LEGAL ADV.
Sub Matter :		Misc. Application/0000840/2023		
Sub Matter :		Misc. Application/0000841/2023		
Sub Matter :		Misc. Application/0000842/2023		
Sub Matter :		Misc. Application/0000843/2023		
	Misc. Application	840/2023	Mohan Lal Agarwal and Anr.- Delay Vs. SEBI	GRV LEGAL
(Main Matter Number :SEBI Appeal/0000617/2023)				
	Misc. Application	841/2023	Mohan Lal Agarwal and Anr.-Stay Vs. SEBI	GRV LEGAL
(Main Matter Number :SEBI Appeal/0000617/2023)				
	Misc. Application	842/2023	Mohan Lal Agarwal and Anr.- Urgency Vs. SEBI	GRV LEGAL
(Main Matter Number :SEBI Appeal/0000617/2023)				
	Misc. Application	843/2023	Mohan Lal Agarwal and Anr.-Exemption Vs. SEBI	GRV LEGAL
(Main Matter Number :SEBI Appeal/0000617/2023)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>101-ADMDISPOSAL-COURTCODE-POLICYHOLDERS-AT11.10AM</u>				
2	IRDA Appeal	13/2020	TATA AIG General Insurance Co. Ltd. Vs. IRDA	Mr. Venkatesh Dhond, Senior Advocate i/b Tuli Co Mr. Mustafa Doctor, Senior Advocate i/b. K. Ashar A
Sub Matter :		IRDA-MISCAPPLICATION/0000012/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000017/2020		
Sub Matter :		IRDA-MISCAPPLICATION/0000004/2022		
Sub Matter :		IRDA-MISCAPPLICATION/0000005/2022		
	IRDA-MISCAPPLICATION	12/2020	TATA AIG General Insurance Co. Ltd.-exemption application Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
	IRDA-MISCAPPLICATION	17/2020	TATA AIG General Insurance Co. Ltd.-STAY APPLICATION Vs. IRDA	Tuli and Co. K. ASHAR AND CO.
(Main Matter Number :IRDA Appeal/0000013/2020)				
	IRDA-MISCAPPLICATION	4/2022	TATA AIG GENERAL INSURANCE C. L.-ADD. DOCUMENT Vs. IRDA	Tuli and Co.
(Main Matter Number :IRDA Appeal/0000013/2020)				
	IRDA-MISCAPPLICATION	5/2022	TATA AIG GENERAL INSURANCE-Delay in filing Misc. application for Add. Documents Vs. IRDA	Tuli and Co.
(Main Matter Number :IRDA Appeal/0000013/2020)				

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
<u>468DISPOSAL-COURTCODE-GDRISSUE-AT11.15APM</u>				
3	Misc. Application	707/2021	ARUN PANCHARIYA- Interim Relief Vs. SEBI	Mr.Sandeep Advocate Wadhawan,
(Main Matter Number :SEBI Appeal/0000533/2021)				
	SEBI Appeal	533/2021	ARUN PANCHARIYA Vs. SEBI	Mr.Sandeep Advocate Wadhawan,
Sub Matter(Disposed) : Misc. Application/0000909/2021				
Sub Matter(Disposed) : Misc. Application/0000706/2021				
Sub Matter : Misc. Application/0000707/2021				
Sub Matter : Misc. Application/0000273/2023				
	Misc. Application	273/2023	ARUN PANCHARIYA-AMENDMENT Vs. SEBI	Sandeep Advocate Wadhawan
(Main Matter Number :SEBI Appeal/0000533/2021)				
<u>638-DISPOSAL-COURTCODE-PHYSICALSHARES-AT11.20AM</u>				
4	SEBI Appeal	799/2021	ARVIND BABULAL GOYAL Vs. SEBI	Alliance Law
Sub Matter(Disposed) : Misc. Application/0001372/2021				
Sub Matter(Disposed) : Misc. Application/0001373/2021				
Sub Matter(Disposed) : Misc. Application/0000441/2022				
	Misc. Application	1588/2022	ABHAY JAVLEKAR-DELAY Vs. SEBI	Triad Law Chambers
(Main Matter Number :SEBI Appeal/0001004/2022)				
	SEBI Appeal	1002/2022	KAUSHIK SOLANKI Vs. SEBI	Corporate Advocates Pleaders,

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	SEBI Appeal	1003/2022	JIGNESH RAJENDRA KUMAR JAIN Vs. SEBI	Corporate Pleaders, Advocates
	SEBI Appeal	1004/2022	ABHAY JAVLEKAR Vs. SEBI	Triad Law Chambers
	Sub Matter :	Misc. Application/0001588/2022		
	Sub Matter :	Misc. Application/0000925/2023		
	SEBI Appeal	13/2023	YATIN VASANTRAI PAREKH Vs. SEBI	Harsh A. Kesharia Advocate
	Sub Matter(Disposed) :	Misc. Application/0001658/2022		
	SEBI Appeal	274/2023	ARVIND BABULAL GOYAL Vs. SEBI	Alliance Law
	Misc. Application	925/2023	ABHAY JAVLEKAR ADD. DOCUMENT Vs. SEBI	TRAAD LAW CHAMBERS
	(Main Matter Number :SEBI Appeal/0001004/2022)			

707-DISPOSAL-CODE-HIRANGDR-AT11.25AM

5	SEBI Appeal	74/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh AND Co.
	Sub Matter(Disposed) :	Misc. Application/0000082/2022		
	Sub Matter(Disposed) :	Misc. Application/0000083/2022		
	Sub Matter :	Misc. Application/0000119/2022		
	Sub Matter(Disposed) :	Misc. Application/0000120/2022		
	SEBI Appeal	75/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	Ganesh And Co.
	Sub Matter(Disposed) :	Misc. Application/0000084/2022		
	Sub Matter(Disposed) :	Misc. Application/0000085/2022		
	Sub Matter :	Misc. Application/0000121/2022		
	Sub Matter(Disposed) :	Misc. Application/0000122/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	76/2022	EUROPEAN AMERICAN INVESTMENT BANK AG Vs. SEBI	GANESH AND CO.
	Sub Matter(Disposed) :	Misc. Application/0000115/2022		
	Sub Matter(Disposed) :	Misc. Application/0000116/2022		
	Sub Matter(Disposed) :	Misc. Application/0000117/2022		
	Misc. Application	119/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	GANESH AND CO.
	(Main Matter Number :	SEBI Appeal/0000074/2022)		
	Misc. Application	121/2022	EUROPEAN AMERICAN INVESTMENT BANK AG-EXEMPTION APP Vs. SEBI	Ganesh and Co.
	(Main Matter Number :	SEBI Appeal/0000075/2022)		
	Misc. Application	189/2022	LEMAN DIVERSIFIED FUND-DELAY Vs. SEBI	Rajani Associates
	(Main Matter Number :	SEBI Appeal/0000184/2022)		
	SEBI Appeal	184/2022	LEMAN DIVERSIFIED FUND Vs. SEBI	Rajani Associates
	Sub Matter :	Misc. Application/0000189/2022		
	SEBI Appeal	249/2022	Aspire Emerging Fund Vs. SEBI	Aagam Doshi and Co
	Sub Matter(Disposed) :	Misc. Application/0000407/2022		
	Sub Matter(Disposed) :	Misc. Application/0000408/2022		
	Sub Matter(Disposed) :	Misc. Application/0000673/2022		

812-DISPOSAL-COURTCODE-NONCOMPLIANCE-AT11.30 AM

6	SEBI Appeal	236/2022	Mr. Ashok Rajani Promoter of Seya Industries Ltd. Vs. NSEIL	Alliance Law
	Sub Matter(Disposed) :	Misc. Application/0000391/2022		

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Sub Matter :	Misc. Application/0000392/2022		
	Sub Matter :	Misc. Application/0000393/2022		
	Misc. Application	392/2022	Mr. Ashok Rajani Promoter of Seya Ind.Ltd.-STAY Vs. NSEIL	Alliance Law
	(Main Matter Number :SEBI Appeal/0000236/2022)			
	Misc. Application	393/2022	Mr. Ashok Rajani Promoter of Seya Ind.Ltd.-COD Vs. NSEIL	Alliance Law
	(Main Matter Number :SEBI Appeal/0000236/2022)			
	SEBI Appeal	370/2022	Ashok Rajani, Promoter of Seya Industries Ltd. Vs. NSEIL	ALLIANCE LAW
	Sub Matter(Disposed) :	Misc. Application/0000649/2022		
<u>892DISPOSAL-COURTCODE-HITKITWTM-AT 11.35A.M.</u>				
7	36 SEBI Appeal	308/2022	Hit Kit Global Solutions Ltd and Ors Vs. SEBI	Corporate Attorneys
	Sub Matter(Disposed) :	Misc. Application/0000449/2022		
	Sub Matter(Disposed) :	Misc. Application/0000620/2022		
	Sub Matter :	Misc. Application/0000806/2022		
	SEBI Appeal	402/2022	MR AMIT KHANDELWAL AND ORS. Vs. SEBI	Mulani and Co
	Sub Matter :	Misc. Application/0000555/2022		
	Misc. Application	555/2022	MR AMIT KHANDELWAL AND ORS.-DELAY Vs. SEBI	Mulani and Co
	(Main Matter Number :SEBI Appeal/0000402/2022)			
	Misc. Application	806/2022	Hit Kit Global Solutions Ltd and Ors-DELAY Vs. SEBI	Corporate Pleaders

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Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
(Main Matter Number :SEBI Appeal/0000308/2022)				
<u>972- DISPOSAL-CODE-SCORES-AT11.40A.M.</u>				
8	SEBI Appeal	781/2022	PREM LATA Vs. SEBI AND NSEIL	Tamradhwaj Sharma Adv.
Sub Matter(Disposed) : Misc. Application/0001352/2022 Sub Matter(Disposed) : Misc. Application/0000007/2023				
<u>765DISPOSAL-COURTCODE-RECOMMENDATIONS-AT11.45AM</u>				
9	Misc. Application	1289/2022	ALPESH VASANJI FURIYA AND ORS.-INTERIM RELIEF Vs. SEBI	P R Ramesh Advocate
(Main Matter Number :SEBI Appeal/0000877/2022)				
	SEBI Appeal	877/2022	ALPESH VASANJI FURIYA AND ORS. Vs. SEBI	P R Ramesh Advocate
Sub Matter : Misc. Application/0001288/2022 Sub Matter : Misc. Application/0001289/2022 Sub Matter(Disposed) : Misc. Application/0001783/2022				
<u>132-DISPOSAL-COURTCODE-SPECTACLEAO-AT 11.50AM</u>				
10	SEBI Appeal	273/2023	SANTOSH MARUTI PATIL Vs. SEBI	VIKRAM PRADEEP ADVOCATE